GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1330

TO BE ANSWERED ON THE 27TH JULY, 2021/ SRAVANA 05, 1943 (SAKA)
BORDER FENCING NEAR FARMLAND PUNJAB

1330. SHRI GURJEET SINGH AUJLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that the border fencing done near village Kakkar, Amritsar, has not been done in accordance with guidelines and thousands of acres of farmland has been separated from the main land creating tons of issues for farmers cultivating that land;
- (b) if so, the details along with the rectification of fencing nearer to Zero Line in terms of dimension; and
- (c) if not, the manner in which the fencing dispute on the farmland is going to be resolved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): The distance of Border fence from International border depends upon geographical feature of the area. Border fence near Kakkar, Amritsar has been erected at a distance varying 500 mtrs to 900 mtrs from International border keeping in view geographical and other constraints as the river Ravi flows ahead of fence towards International border.
- (b) & (c): Approx 455 acres of land lie ahead of the existing fence in this area. The farmers are allowed to cultivate land ahead of Border Security Fence as per Standard Operating Procedure (SOP).
